(b) The decision for inclusion of these depends on timely submission of compliance by the State Government.

## **Funds for Pancheswar Dam**

- †145. SHRI MAHENDRA SINGH MAHRA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) whether Government of India and Nepal have allocated funds for Pancheshwar dam to be built in Champawat district of Uttarakhand;
  - (b) if so, the details thereof; and
  - (c) the details of the items for which this amount has been sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (c) It has been agreed to have a corpus fund of ₹20.00 crore with both India and Nepal contributing IRs. 10.00 crore each, for preliminary works of Pancheshwar Development Authority (PDA).

## Funds for blood canal project in Tambiraparani river

- 146. SHRIMATI VIJILA SATHYANANTH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) whether the funds has been allocated by the Central Government for flood canal project in Tambiraparani river which prevents river water waste into the sea and using the surplus water for enriching paddy cultivation in water scarce areas of southern Tamil Nadu;
  - (b) if so, how much is the Centre's allocation; and
- (c) what are the measures taken to increase agriculture in dry areas of the South?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) The Government of Tamil Nadu had formulated a project in 2008 amounting to ₹369 crore on "Formation of Flood Carrier Canal from Kannadian Channel to drought prone areas of Sathankulam, Thisaiyanvilai by interlinking Tambiraparani,

<sup>†</sup>Original notice of the question was received in Hindi.